

- The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). Attention of the hon. Member is drawn to my answer in Parliament to part (a) of Starred Question No. 143 by Shri Balmiki on the 23rd May, 1952.

(c) Thirteen lakh tons over the production of the previous year.

Shri S. N. Das: May I know what is the quantity of foodgrains estimated to have been added to the total annual production due to the execution of the schemes under the Grow More Food campaign?

Shri Karmarkar: I have mentioned the target, but it will be some time before we know the addition to the annual production as a result of the Grow More Food schemes.

Shri S. N. Das: I want to know what is the addition to the annual production of foodgrains due to the completion of the various schemes under the Grow More Food campaign?

Shri Karmarkar: I thought I had answered the question. The addition to the production of foodgrains would be judged after June 1952 after we have received all the reports. But the target, as I mentioned, is 13 lakh tons over the production of the previous year.

Shri S. N. Das: That is, the target for this year. I wanted to know the total additional production for all these years

Shri Karmarkar: I would require notice for that.

Shri S. N. Das: May I know whether as a result of the findings of the Committee appointed by the Government to examine the working of the various Grow More Food schemes, the various estimates made by the Government regarding additional food production have been found to be based on the faulty assumptions and defective data?

Shri Karmarkar: The Committee is still functioning and has not yet submitted its report.

Shri T. N. Singh: Are Government in a position to supply information whether in respect of the figures of additional yield as assessed in the areas of the Grow More Food campaign, allowance is made for the reduction in certain other areas owing to diversion of food crops and then a balance is struck?

Mr. Speaker: Is the question clear to the hon. Minister.

Shri Karmarkar: No, Sir.

Mr. Speaker: I can only give the substance. His point is that Government state certain figures as additional production on account of the Grow More Food campaign. He wants to know whether they are gross figures or whether they are decreased after setting off the fall in the production in other areas on account of diversion of lands to other crops.

Shri Karmarkar: The ultimate result is arrived at by addition and subtraction. But as a matter of fact what we get is the estimate of the increased production from the respective States. To mention only an instance, during the year 1951-52, under Irrigation Schemes what was meant to be reached was 95,184 acres but what was actually reached was 43,424 acres. I fancy the results given by each State will depend upon the acreage that is additionally cultivated as a result of the various schemes. But, as I said, the ultimate result will be by means of addition and subtraction.

Shri Hukam Singh: Is it a fact that the actual production in the country has decreased as the campaign for Grow More Food has increased?

Shri Karmarkar rose—

Mr. Speaker: Order. order. The question need not be answered.

SUPPLY OF FOODGRAINS TO DEFICIT AREAS

*238. Shri S. C. Samanta: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of foodgrains imported from foreign countries from January to April, 1952; and

(b) the amount despatched by the Government of India to different deficit areas during the same period (area-wise and month-wise)?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 19 lakh tons.

(b) A statement showing the quantities of imported foodgrains despatched to various deficit areas during each of the 4 months January to April, 1952, is placed on the Table of the House. [See Appendix II, annexure No. 5]. I should add, Sir, that out of the total 19 lakh tons about 18,000 tons have been diverted to Pakistan.

Shri S. C. Samanta: May I know whether any quantity of foodgrains

has been imported from Pakistan during these four months?

Shri Karmarkar: No, Sir.

Shri S. C. Samanta: From the statement I find that no foodgrain was sent to Madras in January. May I know the reason why nothing was sent in spite of Madras being so much deficit?

Shri Karmarkar: I should like to find out.

Shri S. C. Samanta: May I know whether the amount mentioned in the statement, namely 16,46,000 tons, was all imported by international agreement or by private arrangements also?

Shri Karmarkar: I think that there is no import of foodgrains by private arrangement. It is all by international arrangement and arrangements by the Government of India.

Shri Namdhari: In the matter of achieving success in the Grow More Food scheme, is not the difficulty more due to our having no rains or less rains?

Shri Karmarkar: I am very grateful to the hon. Member's suggestion. The precise point is that we have to import a greater amount of foodgrains in spite of the fact that we grow more food, on account of reasons like famine and the rest.

Shri Nambiar: May I know whether more food has been despatched to North Arcot district in South India in view of famine conditions existing there today?

Shri Karmarkar: I cannot say about North Arcot particularly, but wherever there was scarcity grain has been diverted.

Shri S. C. Samanta: May I know how much was sent to industrial concerns?

Shri Karmarkar: I can find out. But apart from the tea gardens I do not know whether industrial concerns are allotted grains.

FLYING CLUBS

*239. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) the number of Flying Clubs, Gliding Clubs and Aero Clubs that existed in India in 1947-48 and the number of the same that exist at present (club-wise);

(b) the subsidies given to those clubs in 1947-48 and the subsidies

that are proposed to be given in 1952-53; and

(c) how many pilots of different types are proposed to be trained through these clubs in the year 1952-53?

The Minister of Communications (Shri Jagjivan Ram) (a) In 1947-48, there were 8 Flying Clubs, one Gliding Club and one Aero Club. Now, there are 12 Flying Clubs, two Gliding Clubs and one Aero Club.

(b) In 1947-48, Rs. 6.9 lakhs to Flying Clubs and Rs. 3,000 to Gliding Clubs.

In 1952-53, the proposed subsidy is—

To Flying Clubs Rs. 12.34 lakhs.

To Gliding Clubs Rs. 2.41 lakhs.

To Aero Club Rs. 25,000.

(c) 300 'A' licence pilots, 50 'B' licence pilots and 40 glider pilots of different categories are expected to be trained at these clubs during 1952-53.

Shri S. C. Samanta: May I know what parts the flying clubs have played in training commercial pilots?

Shri Jagjivan Ram: They have been training persons who are later on trained commercial pilots as well.

Shri S. C. Samanta: May I know what steps have been taken to create interest and rouse enthusiasm in private persons, students and technical students in civil aviation?

Shri Jagjivan Ram: These flying clubs are being maintained, financed and encouraged by Government with a view to afford easy facilities to these persons to take interest in flying.

Shri S. C. Samanta: The hon. Minister said that flying clubs and gliding clubs were spread over the country. May I know whether any central organization has been set up or Government propose to set it up in the near future?

Shri Jagjivan Ram: For what purpose, Sir?

Mr. Speaker: Just to co-ordinate and organize.

Shri Jagjivan Ram: Of course, the Civil Aviation Department is doing that work.

Shri T. S. A. Chettiar: On what basis these grants are made?

Shri Jagjivan Ram: They are paid on the following scales:

(1) A fixed annual subsidy of Rs. 30,000 per club for meeting the standing charges of the club.